

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 201 & 208 of 2017 CP NO. 161/241/HDB/2017
NAME OF THE COMPANY	Redson consultancy services Pvt Ltd
NAME OF THE PETITIONER (S)	Pentyala swamy & Anothers
NAME OF THE RESPONDENT(S)	Kandula srinivasa rao & Redson consultancy services Pvt Ltd & (02) others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{R1, R2, R3}	PCS	9849056652	

ORDER

Heard Mr.S.Chidambaram learned PCS for Respondents.

Post the case on 12th February 2018



Member (T)



Member (J)